

CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH

THIS THE 4TH DAY OF JULY, 2001

Original Application No. 200 of 1993

CORAM:

HON.MR.JUSTICE R.R.K.TRIVEDI,V.C.

HON.MAJ.GEN.K.K.SRIVASTAVA,A.M.

Har Govind Singh, S/o Shri Sibba Singh  
Permanent Way Inspector Gr.II,  
Northern Railway, Moradabad

... Applicant

(By Adv: Shri Arvind Kumar)

Versus

1. union of India through  
The General Manager,  
Northern Railway, Baroda  
House, New Delhi.
2. The Divisional Railway Manager  
Northern Railway, Moradabad.

... Respondents

(By Adv: Shri Amit Sthalekar)

O R D E R(Oral)

JUSTICE R.R.K.TRIVEDI,V.C.

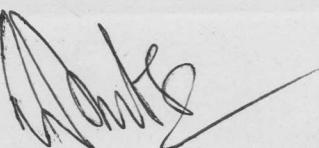
By this OA the applicant has challenged the order dated 14.1.1993(Annexure 2) by which the Permanent Way inspector Gr.II who passed the written examination for promotion to Permanent Way inspector Gr.I, were called for appearing in interview on 1.2.1993 and 5.2.1993. It appears that applicant Har Govind Singh could not succeed in the written examination. The interview has already taken place and the persons who have been selected have joined the post, more than 8 years have passed.

In the circumstances, this OA has been rendered

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infructuous by lapse of time. The OA is accordingly dismissed. There will be no order as to costs.



MEMBER (A)



VICE CHAIRMAN

Dated: 04.7.2001

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